

O.A. 17/88

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Serial No. of Order	Date of Order	Order with Signature
6	11/4/88	<p>None appear. Copy of counter part served. Call on 5.5.88 for hearing before the Bench. Copy of counter be served in the mean time. Record be put up before the Bench on that date.</p> <p style="text-align: right;"><i>for 13 Registration.</i></p>
7	5.5.88	<p>Put up this case on 10.5.88 for hearing along with O.A. 16/88 as prayed for on behalf of Mr. P.K. Ray.</p> <p style="text-align: right;"><i>Mr. Vice-Chairman Member(s)</i></p>
8	10.5.88	<p> Heard Mr. P.K. Ray, Learned Counsel for the applicant and Mr. B.B. Misra, Learned Standing Counsel for the respondents in merit along with O.A. 16/88. Hearing is concluded. Judgment is reserved.</p> <p style="text-align: right;"><i>Mr. Vice-Chairman Member(s)</i></p>
9	29.7.88	<p>Judgment is pronounced in open court vide separate sheets attached to the case record of O.A. 16 of 1988. This application is accordingly disposed of leaving the parties to bear their own costs.</p> <p style="text-align: right;"><i>Mr. Vice-Chairman Member (Judicial)</i></p>